



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,15th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">I.A.(Civil)/1215/2016</a>	ATUL CHANDRA DAS and 6 ORS. <b>Versus</b> CHAYA RANI DAS and 3 ORS.	MR.B N SARMA MR.G SARMA MS.D DAS	
2	<a href="#">CRP(IO)/105/2018</a>	BAZLUR RAHMAN AND 4 ORS. <b>Versus</b> ASMA KHATUN AND 8 ORS.	MR. M H AHMED	MR. T CHAKRABORTY (R1 TO 3) MR. D CHOUDHURY (R1 TO 3) MR. P DUTTA (R1 TO 3)
3	<a href="#">WP(C)/6964/2018</a>	BAIKUNTHA DUWARA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. P BHATTACHARYA MR. A BARUA MS. G GOSWAMI	GA, ASSAM
4	<a href="#">WP(C)/191/2024</a>	PRASANTA DAS AND 3 ORS <b>Versus</b> THE DISTRICT COMMISSIONER,DHUBRI	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM
5	<a href="#">WP(C)/2579/2024</a>	RAMEN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024
13)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



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**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">CRP/17/2016</a>	SMTI SWARNAMOYEE DAS and ANR <b>Versus</b> SMTI TARUBALA DAS and 25 ORS	MR.A K PURKAYASTHA	MR.Z MUKIT(R-1 - 9) MR.A SATTAR(R-1 - 9) MR.R HUSSAIN(R-1 - 9) MS.N BARUAH(R-1 - 9) MR.H BARUAHR-1 - 9
2	<a href="#">I.A.(Civil)/3947/2019</a> in CRP(IO)/99/2018	MANTU ROY AND 7 ORS. <b>Versus</b> DEBABRATA SAHA AND 10 ORS.	MR. S BORTHAKUR MS. S KAKATI	MR. T J MAHANTA MR. R DUTTA
	<b>WITH</b> <a href="#">CRP(IO)/99/2018</a>	MANTU ROY AND 7 ORS <b>Versus</b> DEBABRATA SAHA AND 10 ORS.	MR. S BORTHAKUR MS. S KAKATI MR. C CHAKRAVARTY MR. N HASAN MR. P SUNDI	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR D MAHANTA
	<b>WITH</b> <a href="#">I.A.(Civil)/2134/2019</a> in CRP(IO)/99/2018	DEBABRATA SAHA <b>Versus</b> MANTU ROY AND 7 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR D MAHANTA	MR. P SUNDI MR. N HASAN MR. S BORTHAKUR MS. S KAKATI
	<b>WITH</b> <a href="#">I.A.(Civil)/3946/2019</a> in CRP(IO)/99/2018	MANTU ROY AND 7 ORS. <b>Versus</b> DEBABRATA SAHA AND 10 ORS.	MR. S BORTHAKUR MS. S KAKATI	MR. T J MAHANTA MR. R DUTTA
3	<a href="#">WP(C)/6671/2019</a>	MAZAM ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MD H R AHMED	SC, PNRD GA, ASSAM
4	<a href="#">Tr.P.(C)/39/2021</a>	SMT. MARMI DIFOESA <b>Versus</b> DEBANGA MOHAN KONWAR	MR M CHOUDHURY MR S DIFUSA MR N RAY	
5	<a href="#">I.A.(Civil)/1004/2022</a> IN WP(C)/3947/2019 (D/O) in WP(C)/3947/2019	JINA BORA SAIKIA @ RINA BORA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N K MURRY	GA, ASSAM

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**[AT 11:00 AM]****BEFORE:****DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS****COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">CRP(IO)/70/2016</a>	HIMADRI DOWERAH <b>Versus</b> RAJIV DUTTA and 3 ORS.	MR.P DAS MR. N K KALITA MR.R TALUKDAR	MR.G RAHUL(R-2) MR.D M NATH R-2
2	<a href="#">WP(C)/1006/2018</a>	DILIP BORA <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. A KALITA	MR. T. J .MAHANTA(R-8-13) MR D. K. DAS MS. B. HAZARIKA (R-6,7,8,9,13) MR. D. MAHANTA (R-7,8,9,13) MR. H .BETALA MR C KUMAR SC, IRRIGATION
3	<a href="#">WP(C)/4242/2018</a>	SAKIM ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 20 ORS.	MR. S K ROY MRS. M M ROY MR. K RAHMAN	DR. B AHMED SC, CO OP MD. S ISLAM (R8-R15) MD H R AHMED (R7) SC, BTC
4	<b>WITH</b> <a href="#">WP(C)/1614/2018</a>	AMJAD ALI AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY, MR. R M DEKA MR. D HUSSAIN MR D DEKA MR. A S TAPADER MR. B K KASHYAP	DR. B AHMED SC, CO MR. A K BHUYAN MD H R AHMED (R4)
5	<a href="#">WP(C)/1854/2019</a>	RABI SHANKAR BORO <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND 3 ORS.	MR. D K DAS MS D HAZARIKA	MR SISHIR DUTTA MR D CHAKRABORTY (R3) MR. S DUTTA
6	<a href="#">Tr.P.(C)/47/2023</a>	KANIKA SINHA AND 4 ORS <b>Versus</b> SUDHA RABHA AND 4 ORS	DR G J SHARMA MS U DAS	MR. S DUTTA (R-5) MR. R C PAUL (R-3) MS S MOCHAHARI (R-5) MR. S DUTTA (R-5) MR S DUTTA (R-5)

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